

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4425
ANSWERED ON:26.08.2004
RETAIL OUTLETS OF IOCL IN ANDHRA PRADESH
Owaisi Shri Asaduddin

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the total number of retail outlets of the Indian Oil Corporation Limited in Andhra Pradesh for which the company had issued Letter of Intent (LOI) to the selected applicants;
- (b) the number of such retail outlets for which the company had sold and received the application forms in various names;
- (c) the number of applications pending with IOC for allotment of retail outlets for LPG, Petrol Pumps and Kerosene;
- (d) the time by which these applications are likely to be cleared; and
- (e) the criteria adopted for allotment of these outlets?

Answer

MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

- (a) The total number of retail outlet dealerships of Indian Oil Corporation Limited (IOC) in the State of Andhra Pradesh, for which the company has issued Letters of Intent to the selected candidates during the period from April, 2001 to July, 2004 is 216.
- (b): The total number of locations for retail outlet dealerships in the State of Andhra Pradesh which were advertised and the number of application forms sold and the number of the applications received from the candidates against those advertisements, during the period from April, 2001 to July, 2004, is as under:

Number of locations advertised.	-	205
Number of application forms sold.	-	5,082
Number of applications received.	-	4,525

(c)&(d): While there is no location for SKO-LDO dealership of IOC in the State of Andhra Pradesh pending for selection of dealer, the number of locations in the State pending, as on 31.7.2004, for selection of retail outlet (petrol pump) dealers and LPG distributors of the company are 149 and 14 respectively. Though the company makes efforts to expedite the selections, it may be difficult to indicate the exact time-frame within which all these selections will be completed because the process of selection depends on a number of factors.

(e): The guidelines for selection of dealers/distributors, as adopted by the company, contain various eligibility criteria in respect of nationality, age, educational qualification, multiple dealership, partnership, etc., and, among others, detailed evaluation criteria for assessment of the suitability of the candidates for appointment as dealers/distributors.